

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No.180/00013 of 2016**

**Tuesday, this the 23<sup>rd</sup> day of October, 2018**

**CORAM:**

**Hon'ble Mrs. P.Gopinath, Administrative Member**  
**Hon'ble Mr.Ashish Kalia, Judicial Member**

C.O.Vinson, aged 54 years  
S/o.Ouseph, GDS MP  
Anthikad Post Office, Thrissur  
residing at Chirayathumuthichukkaran House  
P.O. Veluthur, Thrissur ..... **Applicant**

**(By Advocate – Mr.P.Ramakrishnan)**

**V e r s u s**

1. Union of India, represented by the Director General  
Department of Posts, New Delhi- 110 001
2. The Senior Superintendent of Post Offices  
Thrissur Division  
Thrissur -680001
3. Chief Postmaster General  
Office of the Chief Post Master General  
Kerala Circle, Thiruvananthapuram – 695 033 ..... **Respondents**

**(By Advocate – Mr.Sinu G Nath, ACGSC)**

This application having been heard on 23.10.2018, the Tribunal on the same day delivered the following:

**O R D E R(ORAL)****By Hon'ble Mrs.P.Gopinath, Administrative Member**

Learned counsel for the applicant has filed M.A 180/1132/2018 praying for accepting Annexure A-12 which is a copy of the application dated 31.7.2018 submitted by the applicant seeking transfer to Poothole as GDSMP from Antikad. M.A is allowed and Annexure A-12 is taken on record.

2. Learned counsel for the applicant submits that the Original Application can be disposed of with a direction to the respondents to consider sympathetically Annexure A-12 representation and pass a detailed speaking order. Ordered accordingly. Respondents are directed to consider Annexure A-12 representation and pass a speaking order within a period of 3 months from the date of receipt of a copy of this order.
3. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(P.GOPINATH)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure A1 - True copy of the order dated 23.5.2012 issued by the 2<sup>nd</sup> respondent

Annexure A2 - True copy of the order dated 19.6.2012 in O.A no.638/2011

Annexure A3 - True copy of the application for transfer dated 19.6.2015

Annexure A4- True copy of the order dated 1.10.2015 in O.A No.180/771/2015

Annexure A5 - Memo dated 11.11.2015 of the 3<sup>rd</sup> respondent

Annexure A6 - True copy of the report dated 23.8.2011 of the committee for prevention of Sexual Harassment of Women at work place

Annexure A7 - True copy of the interim order dated 13.3.2012 in O.A No.638/2012

Annexure A8 - True copy of the judgment dated 22.8.2008 in CC No.625/2005 of the Judicial Magistrate Court, Thrissur III

Annexure A9 - True copy of exclusive MMS schedule I detailing the timings of arrival of mails in various post offices in Thrissur area

Annexure A10- True copy of certificate issued by Additional Professor of Orthopedics, Department of Orthopedic, Government Medical College, Thrissur

Annexure A11- True copy of Order dated 9.4.2013 of the Senior Superintendent of Post Offices

Annexure R1 - True copy of representation of the applicant dated 5.2.2013

Annexure R1(A) A true copy of the English version of the representation of the applicant dated 5.2.2013

Annexure A12 - True copy of application dated 31.7.2018 submitted by the applicant

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